

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/109/2016**

**NAME OF THE PETITIONER(S) : G. S. Rajesh**

**NAME OF THE RESPONDENT(S) : Mars Consortium Infra Private Ltd & 5 Another**

**UNDER SECTION : 397,398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1)	S-SANTHOSH For Mr. P. Giridharan	2 <sup>nd</sup> Respondent	SRS
2)	R. LAKSHMI PATEL	Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for respondents filed counter in CA 31/2017 and prayed time to submit arguments. Time enlarged at request. Put up on **08.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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